

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 100
TO BE ANSWERED ON 25.11.2024**

WELFARE SCHEMES FOR UNORGANISED WORKERS

100. SMT. KANIMOZHI KARUNANIDHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details regarding the schemes for the welfare of the unorganised workers;**
- (b) the details regarding the number of workers registered under the e-Shram Portal especially in Tamil Nadu during the last three years, State-wise;**
- (c) the details regarding the number of workers who have registered for Pradhan Mantri Shram-yogi Maandhan (PM-SYM) scheme and the details regarding the number of beneficiaries availing pension benefits under the scheme presently, State-wise; and**
- (d) the details regarding the number of unorganised workers who have been provided skill enhancement and apprenticeship opportunities after registering in the e-Shram Portal during the last three years?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): Central Government runs various welfare schemes including for the unorganized workers (i) Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (ABPMJAY), (ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), (iii) Pradhan Mantri Suraksha Bima Yojana (PMSBY), (iv) Pradhan Mantri Shram Yogi Maan- Dhan (PM-SYM), (v) Labour Welfare Scheme and health care facilities for Beedi/ Cine & Non-coal Mine workers, (vi) Employees State Insurance Scheme, (vii) Public Distribution System through One-Nation-One-Ration-Card Scheme under National Food Security Act, (viii) Deen Dayal Upadhyay Gramin Kaushal Yojana, (ix) Pradhan Mantri Awas Yojana, (x) Mahatma Gandhi Bunkar Bima Yojana, (xi) Deen Dayal Antyodaya Yojana, (xii) PMSVANidhi, (xiii) Pradhan Mantri Kaushal Vikas Yojana among others.

Apart from this, State Governments also run specific schemes for the welfare of the labourers.

The details regarding the number of workers registered under the eShram Portal including in Tamil Nadu during the last three years, State-wise is annexed at annexure-‘A’.

The PM-SYM was launched in February, 2019 for the unorganised workers in the age group of 18-40 years. As on 19.11.2024, total number of 50,73,265 workers are registered under the PM-SYM scheme. The financial assistance as pension to the beneficiaries will start only after attaining the age of 60 years, the beneficiaries will get first pay out pension in 2039.

To enhance skills and provide apprenticeship opportunities for unorganised workers, eShram portal has been integrated with the Skill India Digital Portal (SIDH) under the Ministry of Skill Development and Entrepreneurship. Unorganised workers registered on the e-Shram portal can now access skill development programs available on the SIDH portal.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 100 FOR 25.11.2024 REGARDING WELFARE SCHEMES FOR UNORGANISED WORKERS RAISED BY SMT KANIMOZHI KARUNANIDHI.

S. No	State	Registration in FY 2021-22	Registration in FY 2022-23	Registration in FY 2023-24	Registration in FY 2024-25 (till 18.11.2024)
1	Andaman & Nicobar Islands	26,713	1,794	2,536	1,212
2	Andhra Pradesh	42,06,913	37,49,535	1,13,921	52,559
3	Arunachal Pradesh	84,430	56,805	4,721	49,104
4	Assam	65,43,679	4,01,878	2,05,463	4,11,431
5	Bihar	2,80,17,350	5,69,357	5,29,823	4,26,866
6	Chandigarh	1,70,642	3,858	4,597	5,694
7	Chhattisgarh	78,91,585	3,85,758	1,53,976	84,847
8	Delhi	31,89,328	66,601	1,08,534	68,398
9	Goa	21,759	37,911	9,288	5,836
10	Gujarat	81,82,356	27,78,802	6,08,573	2,91,260
11	Haryana	51,61,259	98,242	49,425	38,261
12	Himachal Pradesh	18,60,546	64,654	35,670	19,472
13	Jammu & Kashmir	32,07,846	1,78,939	70,055	67,082
14	Jharkhand	89,24,942	2,49,404	1,53,939	2,60,206
15	Karnataka	60,29,383	15,05,940	9,31,684	17,36,456
16	Kerala	58,25,540	80,051	51,295	43,835
17	Ladakh	22,187	7,398	2,716	916
18	Lakshadweep	465	1,976	92	191
19	Madhya Pradesh	1,56,21,111	13,68,260	5,53,747	8,26,711
20	Maharashtra	1,16,91,689	18,60,056	8,42,684	28,38,330
21	Manipur	3,78,972	26,861	30,882	14,423
22	Meghalaya	2,05,732	86,523	18,777	14,129
23	Mizoram	30,611	27,745	5,481	1,045
24	Nagaland	2,05,259	13,508	2,950	9,478
25	Odisha	1,32,46,654	86,619	63,107	1,18,572

26	Puducherry	1,74,414	2,152	7,606	4,719
27	Punjab	53,99,180	1,00,818	1,10,128	1,48,681
28	Rajasthan	1,19,09,263	9,37,838	8,76,937	4,59,973
29	Sikkim	11,137	14,656	13,044	3,075
30	Tamil Nadu	70,48,372	13,58,240	1,65,811	2,91,182
31	Telangana	34,08,125	7,43,269	1,99,660	87,896
32	The Dadra & Nagar Haveli and Daman & Diu	71,685	1,271	659	641
33	Tripura	8,15,560	29,821	25,346	12,460
34	Uttar Pradesh	8,26,12,226	4,04,713	4,71,177	2,37,481
35	Uttarakhand	29,32,554	43,430	40,355	33,987
36	West Bengal	2,53,96,794	4,20,468	4,32,884	1,43,519
Total		27,05,26,261	1,77,65,151	68,97,543	88,09,928
